

(d)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

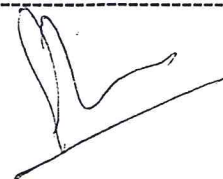
APPLICATION NUMBER :  
PETITION NUMBER : TCA/10/2016  
NAME OF THE PETITIONER(S) : Shri. M Palanisamy  
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Shankar Chakraborty

Counsel for Applicant



**ORDER**

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent called absent. Counsel for petitioner is directed to inform the counsel for respondent regarding the next date of hearing Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

—sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc